

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR (SUPPLEMENTARY)

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

**Date: 09th February, 2017
TIME:10.30 hrs. to 13.15 hrs.**

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
4.	Original Application No. 27/2013(CZ)	Babulal Bhartiya Vs. Gwalior Riyon Silk Manufacturing Wiving Company	Mr. Babulal Bhartiya, Adv. Mr. Ajay Mishra, Sr, Adv. & Mr. Mukesh Rajpoot, Adv. for R-1 & 2 Mr. Shiveendu Joshi, Adv. for R-4 Mr. Sachin K. Verma, Adv. for R-5	

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